

**Central Administrative Tribunal
Principal Bench**

**CP No.167/2016
in
OA No.1957/2015**

New Delhi, this the 29th day of September, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. V.N. Gaur, Member (A)**

Bhawani Prasad Lal Das,
Aged about 56 years,
S/o Late Panchanan Lal Das,
Resident of : Flat No.E-1, Beena Apartment,
Chandra Vihar Colony,
Dhanbad,
Jharkhand.

...applicant

(By Advocate : Shri A.K. Behera with Shri Anupam Lal Das and Shri Anirudh Singh)

Versus

1. Shri Ashim Khurana,
Secretary,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi-110069.
2. Shri Rajiv Gauba,
Chief Secretary,
Government of Jharkhand,
Project Building, H.E.C. Township,
Dhurwa, Ranchi,
Jharkhand-834004.
3. Shri Ratan Kumar,
Secretary,
Personnel Administrative Reforms & Rajbhasha Deptt. Government
of Jharkhand,
Project Building, H.E.C. Township,
Dhurwa, Ranchi,
Jharkhand-834004.
4. Shri Sanjay Kothari,
Secretary,
Ministry of Personnel, Public Grievances and Pensions,
Department of Personnel and Training (DoPT),
North Block ,
New Delhi.

5. Dr. A.R. Sihag,
Secretary,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi-110069.

...respondents

(By Advocate : Shri Ravinder Aggarwal for R-1
Shri Devashish Bharuka with Shri Ravi Bharuka for R-
2&3
Shri Ramzan Khan for Shri Hanu Bhaskar for R-4.)

ORDER (ORAL)

Mr. Justice Permod Kohli, Chairman :

After arguing for considerable time, learned counsel for applicant submits that in view of the conflicting stands, he has instructions not to press the present contempt proceedings. However, he seeks liberty to challenge the order/action of the respondents rejecting the selection of the applicant for induction to IAS against the vacancies of 2010 in separate proceedings. Prayer allowed. Proceedings dropped with aforesaid liberty.

2. The original record produced by the respondents are returned back to Shri Ravinder Aggarwal, learned counsel appearing for respondent No.1.

(V.N. Gaur)
Member (A)

(Justice Permod Kohli)
Chairman

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